

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 26.2.07

Learned Counsel for both sides are present. Ld. Counsel for the applicant undertakes to file rejoinder after service of copy in course of the day positively. In view of the submissions as above, pleadings are complete.

List the matter for final hearing after checking of Ready List.

dhm

26.02.07

DY. REGISTRAR

1. Rejoinder filed - copy served.

2. for hearing

23
6/3/09

Bench

ORDER DATED: 09-03-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Call on 11-03-2009

as Past heard along with Order passed on OA 256/2007.

Member(A)

Member(J)